

**NGT /PB/39/STORE/2014**  
**NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH**  
**FARIDKOT HOUSE,**  
**COPERNICUS MARG, NEW DELHI-110001**  
**011-23043547**

**AUCTION NOTICE**

**Sub: - Sale of Old Furniture**

It is proposed to sell the following old obsolete furniture "as it is where is basis"

<b>Sr. No.</b>	<b>Name of the Item</b>	<b>Quantity of Item</b>
1.	Work Stations	Around 23
2.	Computer Table	6
3.	Computer Table (small)	3
4.	Chair	60
5.	Wooden drawers	119
6.	Office table	6

1. All the interested parties/bidders are invited for the disposal of the aforesaid furniture on the terms & condition mentioned below:-
  - A. Interested parties/ bidders to buy the aforesaid furniture are required to come for a local auction on 18<sup>th</sup> December, 2014 at 12:00 p.m or any other day decided by competent authority at national green tribunal, Faridkot house, Copernicus Marg , New Delhi 110001.
  - B. The auction would be presided by Ld. Registrar General in the presence of other committee members constituted for this purpose at 04:00 PM on 18<sup>th</sup>December, 2014. The furniture would be available for inspection 16<sup>th</sup>& 17<sup>th</sup> December, 2014 from 10:00 AM to 5:00 PM.
  - C. During the auction process acceptance or rejection of a bid should be announced immediately.
  - D. The successful bidder is require to submit earnest money at the time of bid. The earnest would be 25% of the total bid which would be either in cash or in the form of (DACR) Deposit-at -call -receipt drawn in favour of " **PAO MOEF & CC " New Delhi.**
2. The sale would be governed by the following conditions:-
  - A. The successful bidder will be required to deposit the balance bid amount after deducting earnest money latest by 20<sup>th</sup> December, 2014 till 04:00 PM drawn in favour of " **PAO MOEF & CC " New Delhi .**
  - B. The delivery of the sold old furniture will be given only after the successful bidder submits balance bid amount after deducting earnest money latest by 20<sup>th</sup> December, 2014 till 04:00 PM
  - C. The sold furniture shall have to be removed by the successful bidder immediately at his own expenses not late than 22<sup>th</sup> Dec. 2014.
  - D. The furniture will be disposed off on "as is where is basis" and no guarantee for its worthiness or quality will be given by this office.
  - E. The Committee reserves the right to accept or reject any/all of the quotations without assigning any reason.

(Sonia Suhag)  
**Section Officer**  
**For Registrar General**